

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR H.B. PRABHAKARA SASTRY

Petition(s) for Special Leave to Appeal (Civil) No(s).27037/2010

SANTOSH KUMAR MEENA AND ORS.

Petitioner(s)

VERSUS

GOVT. OF N.C.T. OF DELHI AND ORS.

Respondent(s)

(With prayer for interim relief)

WITH SLP(C) NO. 24957-24958 of 2011

(With office report)

Date: 08/09/2011 This Petition was called on for hearing today.

For Petitioner(s)

Mr. K.N. Rai, Adv.

Mr. Rishabh Jain, Adv.

Mr. Bijan Kumar Ghosh, Adv.

For Respondent(s)

Mr. Sanjiv Sen, Adv.

Mr. P. Parmeswaran, Adv.

Mr. Ashwani Garg, Adv.

Mrs Anil Katiyar ,Adv

UPON hearing counsel the Court made the following

O R D E R

Learned counsel for the petitioners, learned counsel

for respondent Nos.1 and 3 and learned counsel for respondent

No.2 are present.

Finally, four weeks' time is granted to the
respondents to file counter affidavit.

List again on 17.11.2011.

(H.B. PRABHAKARA SASTRY)
REGISTRAR

rd